

CONTINUED FROM PART- 1

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

PUBLIC NOTICE

Due to technical problem the O/O CGPDTM is unable to publish the registered design u/s 7 of the Design Act, 2000 for this week (Journal no. 29 and date of publication 19/07/2013)

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SL NO	CASE NUMBERS	RENEWED ON
1.	183196	24.06.2013
2.	183202	09.07.2013
3.	183886	24.06.2013
4.	186557	09.07.2013
5.	187289	24.06.2013
6.	187624	24.06.2013
7.	188802	27.06.2013
8.	188803	27.06.2013
9.	189423	24.06.2013
10.	192923	19.06.2013
11.	193368	19.06.2013
12.	193564	19.06.2013
13.	232162	19.06.2013
14.	239604	19.06.2013

CANCELLATION PROCEEDINGS
under Section 19 of the Designs Act, 2000

(01)

“The Asstt. Controller of Patents & Designs passed an order on 8/7/2013 to dismiss the petition filed by Klasic Wheels Pvt. Ltd. of L2-MIDC Area, Ahmednagar 414111, Maharashtra, India on 25/7/2011 for cancellation of registration of registered Design No.229267 dated 13/5/2010 under Class 12-16 titled as “Wheel Rim” in the name of Steel Strips Wheels Ltd., Village Somalheri/Lehli, P.O. Dappar, Tehsil Derabassi Distt. Mohali, Punjab, India - 140506.”

(02)

“The Asstt. Controller of Patents & Designs passed an order on 10/7/2013 to dismiss the petition filed by M/s. SRMB Udyog Ltd., an Indian company duly incorporated under the Companies Act, 1956 of 46, B.B. Ganguly Street, Kolkata 700012, West Bengal, India on 19/1/2007 for cancellation of registration of registered Design No.202344 dated 16/12/2005 under Class 25-99 titled as “Steel Bar” in the name of ATI BIR HI-TECH (P) LTD., an Indian company of Tundi Road, Mohanpur, P.O. Udnabad, Giridih-815301, Jharkhand, India.”

THE DESIGNS ACT 2000
SECTION 30
DESIGN ASSIGNMENT

The Design stands in the name of **SOCIETE DE TECHNOLOGIE MICHELIN (CO-PROPRIETOR)** registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-

Design Nos.	Class	Name
238723, 238725, 207467, 207466, 229009, 230533, 230535, 228424, 226296, 226295, 226294	12-15	COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN, A FRENCH COMPANY OF 12 COURS SABLON-F-63000, CLERMONT-FERRAND, FRANCE

**RESTORATION OF LAPSED DESIGNS
UNDER SECTION 12 (2) OF THE DESIGNS ACT, 2000**

An application made under Section 12 (2) of the Designs act, 2000 on **27.02.2012**, for Restoration of **Design No.187624 dated 24.12.2001** in the name of **GODREJ SARA LEE LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT PIROJSHAHNAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (E), MUMBAI-400079, MAHARASHTRA, INDIA** has been allowed.